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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA NO.2153/2004

New Delhi this the 8th September, 2004

**HON'BLE SHRI JUSTICE V.S.AGGARWAL, CHAIRMAN
HON'BLE SHRI S.A.SINGH, MEMBER(A)**

Veer Pal S/o Sh. Zile Singh,
R/o Vill. Goyala Khurad,
PO Chawala, New Delhi-31.Applicant.
(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through
The Secretary,
Ministry of Defence,
Government of India,
South Block,
New Delhi.
2. The Chief Engineer,
Headquarter MES, West Command,
Chandimandir,
3. The Chief Engineer,
MES, Delhi Zone, Delhi Cantt.

....Respondents.

ORDER (ORAL)

By Shri V.S.Aggarwal, Chairman

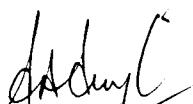
The applicant by virtue of the present application seeks a direction to the respondents to grant the benefit of upgradation to the post of CMD GRE-II from 01.01.1996 with all consequential benefits.

2. In this regard, we are informed that the applicant has submitted a representation on 20.4.2004 which is pending before the Chief Engineer, MES, Delhi Zone, Delhi Cantt..

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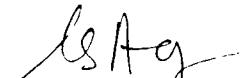
3. Once the representation is pending, it should be decided and therefore any direction in this regard to take a decision will not affect the rights of the respondents.

4. We dispose of the present application directing the respondent no.3 to consider the said representation and pass an appropriate speaking order preferably within four months of the receipt of a certified copy of the present order and communicate it to the applicant. The O.A. is disposed of.



(S.A. Singh)

Member(A)



(V.S. Aggarwal)

Chairman

/kdr/